

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3116  
ANSWERED ON:29.11.2010  
CORRUPTION IN NATIONAL HEALTH INSURANCE SCHEME  
Adityanath Shri Yogi

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government is aware of the alleged corruption prevalent in the National Health Insurance Scheme;
- (b) if so, the details thereof; and
- (c) the steps taken to keep this ambitious Health Insurance Scheme corruption-free?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (c): Some complaints of irregularities and malpractices have been reported from some States. To investigate such complaints, the Government has constituted Grievance Redressal Committee. The Committee headed by senior officers of the Ministry investigate the complaints received from beneficiaries, insurance companies and hospitals. On the basis of the report of the Committee, 54 hospitals have been de-empanelled so far. The Government has also issued Advisory for the insurance companies/State Nodal Agency Of the State regarding procedure to be adopted while de-empanelling the hospitals. The State Nodal Agencies have also been advised to constitute State Redressal Committees to check corruption by any of the stakeholder.